

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 371/1994

(6)

New Delhi, 23rd day of August, 1999

HON'BLE V. RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE SMT SHANTA SHAstry, MEMBER (A)

Sumer Singh,
S/o Shri Umed Singh,
R/o Village Mundela Khurd,
P.O. Mundela Kalan,
New Delhi - 110037.

Applicant

(By Advocate: Shri B.S. Charya)

Versus

1. The Director General of Health Services,
Nirman Bhawan,
New Delhi.

2. Union of India,
Ministry of Health & Family Welfare,
Government of India,
Nirman Bhawan, New Delhi.
Through its Secretary

3. Dr. Ram Manohar Lohia Hospital,
New Delhi, through its
Medical Superintendent

Respondents

(By Advocate: None.)

ORDER (ORAL)

By Reddy, J.

The learned counsel for the ~~applicant~~ seeks permission to withdraw the OA as he did not receive any instructions from his client in spite of his best efforts.

2. The O.A. is, therefore, dismissed as withdrawn. No order as to costs.

Shanta S.

(Shanta Shastry)
Member (A)

V. Rajagopala Reddy

(V. Rajagopala Reddy)
Vice Chairman (J)

dbc